

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UN-STARRED QUESTION NO.1642

ANSWERED ON - 06/08/2024

Conviction rate of Enforcement Directorate in cases against politicians

1642 **Shri Sanjay Singh:**

Will the Minister of *Finance* be pleased to state:

- (a) the year-wise break-up of number of ECIRs recorded in PMLA cases of existing and Ex MPs, MLAs, MLCs and political leaders or anyone affiliated with any political party since 2019 till date;
- (b) the year-wise break up of number of PMLA cases where trials have been completed of existing and Ex MPs, MLAs, MLCs and political leaders or anyone affiliated with any political party since 2019 till date; and
- (c) the year-wise break up of number of cases of existing and Ex MPs, MLAs, MLCs and political leaders or anyone affiliated with any political party that resulted in conviction in PMLA cases since 2019 till date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) The year-wise break up of number of ECIRs recorded under PMLA against existing and Ex MPs, MLAs, MLCs and political leaders or anyone affiliated with any political party since 01.01.2019 to 31.07.2024 is as under:

Year	No. of ECIRs recorded
01.01.2019 to 31.12.2019	15
01.01.2020 to 31.12.2020	28
01.01.2021 to 31.12.2021	26
01.01.2022 to 31.12.2022	34
01.01.2023 to 31.12.2023	26
01.01.2024 to 31.07.2024	03

(b) The year-wise break up of number of PMLA cases wherein trials have been completed of existing and Ex MPs, MLAs, MLCs and political leaders or anyone affiliated with any political party since 01.01.2019 to 31.07.2024 is as under:

Year	No. of trials completed PMLA
01.01.2019 to 31.12.2019	00
01.01.2020 to 31.12.2020	01
01.01.2021 to 31.12.2021	00
01.01.2022 to 31.12.2022	00
01.01.2023 to 31.12.2023	02
01.01.2024 to 31.07.2024	02

(c) The year-wise break up of number of cases of existing and Ex MPs, MLAs, MLCs and political leaders or anyone affiliated with any political party that resulted in conviction in PMLA cases since 01.01.2019 to 31.07.2024 is as under:

Year	No. of PCs resulted in conviction
01.01.2019 to 31.12.2019	00
01.01.2020 to 31.12.2020	01
01.01.2021 to 31.12.2021	00
01.01.2022 to 31.12.2022	00
01.01.2023 to 31.12.2023	00
01.01.2024 to 31.07.2024	00
